

Form 1 – HARYANA									
List of cases e-filed during the month of Mar' 2024									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2- HARYANA							
List of cases in which e-Payment of Court fees was made during the month of Mar 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 3- HARYANA							
List of cases in which Electronic Service of Process has taken place during the month of Mar' 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 4- HARYANA						
List of total no. of cases randomly allocated during the month of Mar' 2024						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Ambala	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil
1	Sh. Rajinder Pal Singh, Additional District & Sessions Judge, Yamuna Nagar	Yamuna Nagar	--	6		
2	Sh. Kapil, Civil Judge (Jr. Divn.), Yamuna Nagar	--do--	--	18	comm. Exe	3

Form 5- HARYANA							
List of cases in which Case Management Hearing was held during the month of Mar' 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
1	Sh. Mahavir Singh	Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
1	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/12/2020	M/s Ashoka Distillers and Chemicals Pvt. Ltd Vs ADS Spirits Pvt. Ltd.	Sh. Ashok Makkar / Sh. Yashvir Singh Kadian	--	---
2	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/13/2020	Piccadilly Agro Industries Ltd. Vs Ashok Kumar	Sh. Gaurav Srivastva / Somvati Kadian	--	04.03.2024
3	Sh. Sudhir Jiwan, ADJ, Jhajjar	Jhajjar	CS/11/2020	M/s Brij Gopal Construction Co. Vs. State Of Haryana Through CS	Sh. Bhupesh Narula / Ms. Kiran Chaudhary	--	07.03.2024
4	Sh. Sudhir Jiwan, ADJ, Jhajjar	Jhajjar	EXE/282/2020	Intec Capital Ltd. Vs P.D. Memorial Regligious and Educational Association	Sh. Anil Kumar / Sh. Ajay Ahlawat	--	13.03.2024
5	Sh. Dharampal, CJ(JD), Bahadurgarh	Jhajjar	Rsuit/08/2024	M/S Mahavir Industries Vs M/s Ping Telematics	Sh. Sandeep Gupta	---	--
6	Sh. Dharampal, CJ(JD), Bahadurgarh	Jhajjar	Rsuit/85/2023	M/S Sterimed Surgical India Vs M/s Chempharma Industries India	Sh. Raj Kumar Sharma	--	09.03.2024
7	Sh. Dharampal, CJ(JD), Bahadurgarh	Jhajjar	Rsuit/117/2023	M/S R.G. Industrial Corporation Vs M/S Lobo Tyre Factory	Sh. Raj Kumar Sharma	--	07.03.2024
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
1	Sh. Sandeep Kumar Duggal, AD&SJ, Nuh	Nuh	CM/151/2020	Haryana Financial Corporation Vs M/S Durga Hoisery	Ms. Pallavi Wadhwa (In person)	18-05-2020	Case Adjourned to 16.05.2024 for Notice
2	Sh. Sandeep Kumar Duggal, AD&SJ, Nuh	Nuh	CM/364/2023	Haryana Financial Corporation Vs DEEPAK INDUSTRIES	SH. S. C. GUPTA	02-05-2023	Case Adjourned to 22.05.2024 for Notice
1	Sh. Abhishek Phutela,ADJ, Palwal	Palwal	CS-5/2022	BMT Elctrical Udyog Vs VMT Kissan	Sh.K.K. Gupta, Adv. For plaintiff & Sh. Sanjeev Bansal Adv. For defendant.	27.04.2022	15.02.2024'(No date was fixed during this month)
2	Sh. Abhishek Phutela,ADJ, Palwal	Palwal	CS-02-2023	Avon Containers Vs Vimal Plast India & Ors.	Sh.Tarun Aggarwal, Adv. For plaintiff		18/12/2023(No date was fixed during this month)
3	Sh. Abhishek Phutela,ADJ, Palwal	Palwal	CS-05-2023	Deepank Aggarwal Vs Pack N Pack Packaging Pvt Ltd.	Sh.Anuj Mittal, Adv for plaintiff		27/02/2024(No date was fixed during this month)
4	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS478/2022	Ms. Vikas Strip Inc. Vs M/s Dashmesh Eng. Works & Anr.	Sh. Om Prakash Shekhawat, Sh. Sudhir Kumar and Ms.Savita Rani, Adv. for plaintiff & Krishan Kumar, Adv for defendant		11.03.2024, 12.03.2024, 14.03.2024, 15.03.2024 & 18.03.2024 (Disposed of)
5	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS479/2022	Ms. Vikas Strip Inc. Vs M/s Blue Square Eng. & Ors.	Sudhir Kumar and Ms.Savita Rani, Adv. for plaintiff & Sh.Pratap Singh Dagar, Adv for		04.03.2024, 11.03.2024, 14.03.2024, 15.03.2024 & 18.03.2024 (Disposed of)
6	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS-965-2022	Avon Containers Pvt Ltd. Vs Prateek Aggarwal	Sh.Praveen Kumar, Advocate for plaintiff & Defendant exparte v.o.d. 14.02.2023	17.08.2022	20.01.2024' (No date was fixed during this month)
7	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS-964-2022	Avon Containers Pvt Ltd. Vs Aditya Interseas Pvt Ltd. & Ors	Sh.Parveen Kumar for Plaintiff & Sh. Jitender Rawat, Adv. For defendant	17.08.2022	02.03.2024 & 22.03.2024
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohatak	Nil	Nil	Nil	Nil	Nil

		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 6- HARYANA													
Contested Commercial cases disposed during the month of Mar' 2024													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh.Amrit Singh, AD&SJ	Faridabad	ARB/35/2020	NHPC Vs. M/s Bridge & Building	Sh. Anand Jain Sh. Vipul Aggarwal	10/07/18	No	18/01/24	1288	Contested	-	-	Section 34 of Arbitration and Conciliation Act, 1996
2	Sh.Amrit Singh, AD&SJ	Faridabad	ARB/36/2020	Bridge Vs. NHPC	Sh. Anand Jain Sh. Vipul Aggarwal	10/07/18	No	18/01/24	1288	Contested	-	-	Section 34 of Arbitration and Conciliation Act, 1996
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Mahavir Singh	Gurugram	51/2022	HONDA VS RANDHAWA	SH. RAO BHAGAT SINGH	28 Mar 2022		30 Mar 2024	2 YEARS	DISMISSED			
		Gurugram	130/2020	MRIDULA VS MICROTECH	SH. S. K. GOYAL	30 Sep 2020		27 Mar 2024	3 YRS 6 MONTHS	ALLOWED			
		Hisar	Nil	Nil	Nil	Nil	Nil	30/09/20		27/03/24	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS-479-2022	Ms. Vikas Strip Inc. Vs M/s Blue Square Eng. & Ors.	Sh. Om Praksh Shekhawat, Sh. Sudhir Kumar and Ms.Savita Rani, Adv. for plaintiff & Sh.Pratap Singh Dagar, Adv for defendant		Yes	45369	685	Contested	--	--	Commercial Court Act
2	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS-478-2022	Ms. Vikas Strip Inc. Vs M/s Dashmesh Eng. Works & Anr.	Sh. Om Praksh Shekhawat, Sh. Sudhir Kumar and Ms.Savita Rani, Adv. for plaintiff & Krishan Kumar, Adv for defendant		Yes	45369	685	Contested	--	--	Commercial Court Act
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Rajkumar Yadav, AD&SJ	Rohtak	117	XEN vs Shivalya Const.	J.S Dhamija/R. K Sapra	43907	No	45363	03 year 11 month 25 days	contested			34
2	Sh. Rajkumar Yadav, AD&SJ	Rohtak	121	Meham Coop sugar mill vs Sarang Engineering works	S.P Vats/Ramesh Gupta	43963	No	45370	03 year 10 month 19 days	contested			34
1	Sh. Kuldeep Singh, ADJ, Sirsa	Sirsa	CA/368/2018	Darshan Singh Vs Ishu Jindal	Sh. RP Sharma	43340	Yes	45367	2027	Contested/ Allowed	45367	1	Recovery
2	Sh. Kuldeep Singh, ADJ, Sirsa	Sirsa	CA/46/2019	M/s Midha Tyre Vs Purshottam Kumar	Sh. Kapil Dev	43484	No	45357	1873	Contested/ Dismissed	45357	1	Recovery
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Rajinder Pal Singh, Additional District & Sessions Judge, Yamuna Nagar	Yamuna Nagar	--	--	--	--	--	--	--	--	--	--	--
2	Sh. Kapil, Civil Judge (Jr. Divn.), Yamuna Nagar	--do--	EXE/42/2021	VED PARKASH VS. THE DIRECTOR FOOD	SH. PARMOD BANSAL	16.02.2021	NO	07.03.2024	750	DAW	NA	NA	COMMERCIAL

	--do--	--do--	EXE/43/2021	NEERAJ GOEL VS. THE DIRECTOR FOOD	SH. PARMOD BANSAL	16.02.2021	NO	07.03.2024	750	DAW	NA	NA	COMMER- CIAL
--	--------	--------	-------------	--------------------------------------	-------------------	------------	----	------------	-----	-----	----	----	-----------------